

54

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 396/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: M/s. Mining Consultants (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MR. SIMIL PUROHIT	} ADVOCATES, i/b Cyril Amarchand Mangaldas, Advocates for the petitioner company	
2.	MR. TAPAN DESHPANDE		
3.	MS. PRIYA PATWA		

ORDER

CSP 396/230-232/NCLT/MB/MAH/2017  
CSP 397/230-232/NCLT/MB/MAH/2017  
CSP 398/230-232/NCLT/MB/MAH/2017  
CSP 406/230-232/NCLT/MB/MAH/2017  
CSP 408/230-232/NCLT/MB/MAH/2017

Company Petitioners are allowed, vide separate order.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)